

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2013 (Pt.)/6873/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
Special Judge, CBI & NIA,
Assam, Guwahati.

Dated Guwahati the 20th December, 2021.

Sub: Casual leave.

Ref:- Your letter No.SPL/CBI/01-20/389, dated 17.12.2021.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 21.12.2021 and 22.12.2021**, has been granted. The Special Judge, Addl. CBI Court No.1 and in his absence the Special Judge, Addl. CBI Court No. 2 and in his absence the Special Judge, Addl. CBI Court No.3 will remain in charge of your Court and office, during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR(VIGILANCE)

Memo NO.HC.VII-87/2013 (Pt.)/6874-6878 /A, dated , 20-12-2021
Copy to :

1. The Special Judge, Addl. CBI Court No.1.
2. The Special Judge, Addl. CBI Court No. 2.
3. The Special Judge, Addl. CBI Court No.3.
4. The Project Manager, Gauhati High Court.


20/12/21
JT.REGISTRAR(VIGILANCE)

